Name of Corporate Debtor: DJ Appliances Private Limited (under Corporate Insolvency Resolution process)
Date of Commencement of CIRP: 25th April, 2023
List of Creditors as on: 25th April, 2023

List of Operational Creditors (Government Dues)

Amount in Rs.

Sr. No.	Details of Claimant		Details of Claim received		Details of Claim admitted				Amount of contigent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under Verification	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party ?	% of voting share in COC, If applicable					
1	Department of Goods & Services Tax	Government of Maharashtra	04-05-2023	10,14,965	10,14,965	Tax, Interest & Penalty Due	NO	NA	-	-	-	-	Is subject to further verification as more information / documents is made available to us
		Total		**10,14,965**	**10,14,965**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**